

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4090-4091/2003

(From the judgement and order dated 29/10/2002 in CR No. 3655/2002 & CR No. 3657/2002 of The HIGH COURT OF A.P AT HYDERABAD)

THAYAMMA

Petitioner(s)

VERSUS

K. GURUCHARANAM

Respondent(s)

(With prayer for interim relief and office report)

(for final disposal)

Date: 31/08/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner(s)

Mr. C.G. Sivakumaran, Adv.

Mr. R.N. Keshwani, Adv.

Mr. Ramlal Roy, Adv.

For Respondent(s)

Mr.Subrat Birla, Adv.

Ms. Sushma Manchanda, Adv.

UPON hearing counsel the Court made the following

O R D E R

The special leave petitions are dismissed.

(Meenu Sethi)

(Veera Verma)

Court Master

Court Master